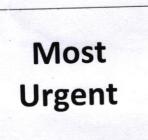
HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

То

The Principal District & Session Judge, Udhampur,Reasi,Poonch,Bandipora, Budgam,Leh, Baramulla, Pulwama, Kishtiwar and Samba



NO:- 15108-12/8tg Dated :- 26/07/2017

Subject :- Pendency related information required to be sent in the accompanying format.

Sir,

Kindly refer this office letter NO:- 1869-91/Sts Dated:-15.04.2017, on the subject cited above, it is submitted that the aforementioned requisite (consolidated) information is still awaited over a !apse of three months from your court and courts subordinate to you .

In this connection, it is once again requested that the requisite (Consolidated) information of your Court and Courts Subordinate to you may be sent to this office by e.mail hcjmu-jk@ nic.in or by tele. Fax No. 0194 2506639 at the earliest enabling us to communicate the same to the concerned authority.

Yours faithfully,

K.K.Sharma) Assistant Registrar, Sts

No- 15108-17 Sts D+ 26/07/2012 Copy to the :-

Incharge N I C, High Court of J&K, Srinagar for uploading

Assistant Registrar, Sts 257 207